

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**STATE JUDICIAL SERVICE - Senior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.**

ROC.NO.9338/2016-B.SPL.

NOTIFICATION NO.1115-B.SPL.

DATED:07.12.2016

The High Court is pleased to order the following Transfer and Posting:-

Smt. V.A.L.Satyavathi, Senior Civil Judge now working as Secretary, District Legal Services Authority, Khammam, is transferred and posted as X Addl. Chief Metropolitan Magistrate, Secunderabad (post kept vacant).

- i) Smt. V.A.L.Satyavathi, will immediately handover charge of her post to the Senior Civil Judge, Khammam, and proceed to her new station. She shall take charge of her post from XXII Addl. Chief Metropolitan Magistrate, Hyderabad.
- ii) The Senior Civil Judge, Khammam will be in full additional charge of the post of Secretary, District Legal Services Authority, Khammam, until further orders.

NOTE: 1. Smt. V.A.L.Satyavathi, is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present station at her request.

2. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


7/12/16
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad.

4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Andhra Pradesh at Amaravathi.
8. The Director of Treasuries and Accounts, Hyderabad
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad.
13. The Metropolitan Sessions Judge, Hyderabad.
14. The Prl. District and Sessions Judges, Khammam.
15. The I Addl. District and Sessions Judges, Khammam.
16. The Senior Civil Judge, Khammam.
17. The Secretary, District Legal Services Authority, Khammam.
18. The X Addl. Chief Metropolitan Magistrate, Secunderabad.
19. The XXII Addl. Chief Metropolitan Magistrate, Hyderabad.
20. The Pay and Accounts Officer, Hyderabad.
21. The District Treasury Officer, Khammam.
22. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.